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Title: Election of two members from Lok Sabha to the Governing Council of Indian Council of Medical Research (ICMR)

THE MINISTER OF HEALTH AND FAMILY WELFARE; MINISTER OF SCIENCE AND TECHNOLOGY, AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): I beg to move:

“That in pursuance of rules 1(xxiv) and 15(ii) of the Rules and Regulations of the Indian Council of Medical Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves, to serve as members of the Governing Council of Indian Council of Medical Research, subject to the other provisions of the said Rules and Regulations.”

माननीय अध्यक्ष : प्रश्न यह है:

“कि भारतीय चिकित्सा अनुसंधान परिषद् के नियमों के नियम 1 (चौबीस) और 15 (दो) तथा विनियमों के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, उक्त नियमों और विनियमों के अन्य उपबंधों के अधीन भारतीय चिकित्सा अनुसंधान परिषद् की शासी परिषद् के सदस्यों के रूप में।”

प्रस्ताव स्वीकृत हुआ।

12.11 hrs